

revised to Rs. 1640-2900 to set-right, in accordance with the prescribed procedure, an anomaly in the pay scale as recommended by Fourth Central Pay Commission. As there is no such anomaly in the pay scale of Assistants/Stenographers working in Subordinate Offices and Autonomous bodies, the Question of revising their scale to Rs. 1640-2900 does not arise.

[*Translation*]

Financial Assistance by IDBI Under Technical Development Fund Scheme

3675. SHRI RAM TAHAL CHAUDHARY: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India has not provided financial assistance in some cases approved under the Technical Development Fund Scheme during the Seventh Five Year Plan period;

(b) if so, the details thereof and the reasons therefor; and

(c) the State-wise number of applications received by the Industrial

Development Bank of India for financial assistance under the Technical Development Fund Scheme during the above period and the number of cases in which the financial assistance was provided by the Bank along with the details of assistance actually provided?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The Industrial Development Bank of India (IDBI) has reported that during the 7th Five Year Plan Period it received 415 applications under the Technical Development Fund Scheme (TDFS) out of which 9 were not found support-worthy on account of reasons such as unsatisfactory financial position and working results, unsatisfactory working of group companies and the existence of overdues to financial institutions. Some applications were also rejected as they did not fulfil the eligibility criteria for grant of loans under the scheme.

(c) A State-wise list of applications received during the 7th Plan Period under the TDF Scheme and the number of cases sanctioned along with the amounts disbursed, are given in the attached statement.

STATEMENT

State-wise list of TDF Applications received and sanctioned, amount sanctioned and disbursed relating to 7th Plan Period are given below :

State	No. of Applications		No. of Cases Sanctioned	Amount Sanctioned (Rs. Lakhs)		Amount Disbursed (Rs. Lakhs)
	Received	Sanctioned		1	2	
1. Andhra Pradesh	12	12	12	448.05	410.40	
2. Arunachal Pradesh	1	1	1	-	-	
3. Assam	2	2	2	202.00	202.00	
4. Bihar	8	8	8	233.49	233.49	
5. Gujarat	39	38	38	1677.25	1419.15	
6. Haryana	14	14	14	438.03	435.88	
7. Himachal	1	1	1	-	-	
8. Karnataka	21	21	21	627.42	593.56	
9. Kerala	5	5	5	147.30	119.30	
10. Madhya Pradesh	20	19	19	931.64	915.11	
11. Maharashtra	142	141	141	4715.45	4243.61	

State	No. of Applications Received	No. of Cases Sanctioned	Amount Sanctioned (Rs. lakhs)	Amount Disbursed (Rs. Lakhs)
1	2	3	4	5
12. Orissa	1	1	62.00	57.00
13. Punjab	11	10	324.12	285.42
14. Rajasthan	12	12	803.38	671.88
15. Tamilnadu	63	61	2045.14	1856.13
16. Uttar Pradesh	29	27	1049.36	922.06
17. West Bengal	28	27	947.68	921.91
18. Union Territories				
I. Chandigarh	2	2	27.50	27.50
II. New Delhi	2	2	225.62	83.50
III. Pondicherry	2	2	99.00	-
Total	415	406	15104.42	13403.50